

MR SPEAKER: The Speaker is not bound to reply to each and every letter.

**NOTIFICATION UNDER INDIAN TELEGRAPH ACT, 1885.**

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI JAGANNATH PAHADIA):** Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-sections (5) of section 7 of the Indian Telegraph Act, 1885:—

(i) The Indian Telegraph (Second Amendment) Rules, 1974 published in Notification No. G.S.R. 462 in Gazette of India dated the 11th May, 1974.

(ii) The Indian Telegraph (Fourth Amendment) Rules, 1974 published in Notification No. G.S.R. 237(E) in Gazette of India dated the 13th May, 1974.

(iii) The Indian Telegraph (Third Amendment) Rules, 1974 published in Notification No. G.S.R. 237(E) in Gazette of India dated the 13th May, 1974.

(iv) The Indian Telegraph (Fifth Amendment) Rules, 1974, published in Notification No. G.S.R. 239(E) in Gazette of India dated the 13th May, 1974.

((v) The Indian Wireless Telegraphy (Commercial Radio Operators Certificate of Proficiency and Licence to Operate Wireless Telegraphy) Amendment Rules, 1974 published in Notification No. G.S.R. 491 in Gazette of India dated the 18th May, 1974

[Placed in Library. See No. LT-8019/74].

**PUBLIC NOTICE RE. IMPORT POLICY FOR NEWSPRINT FOR 1974-75**

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA):** I beg to lay on the Table a copy of the Public Notice No. 79-ITC (PN)/74 dated the 7th June, 1974 (Hindi and English versions) re-

garding Import Policy for Newsprint for the year 1974-75. [Placed in Library. See No. LT-8020/74].  
12.48 1/2 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS FORTY-SECOND REPORT**

**SHRI G. G. SWELL (Autonomous Districts):** I beg to present the Forty-second Report of the Committee on Private Members' Bills and Resolutions.

**RAILWAY CONVENTION COMMITTEE**

**FIRST REPORT**

**SHRI B. S. MURTHY (Amalapuram):** I beg to present the First Report of the Railway Convention Committee, 1973 on action taken by Government on their Interim Report.

12.49 hrs.

**BUSINESS ADVISORY COMMITTEE FORTY-FOURTH REPORT**

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH):** In the notice that I have given there is a slight slip for which a corrigendum has been issued.

So, subject to that, I move:

"That this House do agree with the Forty-fourth Report of the Business Advisory Committee presented to the House on the 23rd July, 1974."

**MR. SPEAKER:** The question is:

"That this House do agree with the Forty-fourth Report of the Business Advisory Committee presented to the House on the 23rd July, 1974."

*The motion was adopted. --*

**SHRI JYOTIRMOY BOSU (Diamond Harbour):** I have written to you about the Sugar Inquiry Commission's report. Secondly, one foreign journalist was caught in Dum Dum air port with 7,000 dollars in cash....